

R.O.C.No.10656-A/2013-B2

DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 10 / 2014

I

In partial modification of the orders issued in High Court's Notification No.9 / 2014, dated 21.01.2014, the following revised order is issued :

Thiru S.Sathikumar, Special District Judge, Special District Court to deal with MCOP Cases, Krishnagiri is retained in the present post.

(This cancel the order of postings issued in respect of Thiru S.Sathikumar in the High Court's Notification No.9/2014, dated 21.01.2014.)

II

The Government in G.O.Ms.No.322, Home (Courts.III) Department, dated 20.05.2013 have issued orders sanctioning the constitution of an Additional District and Sessions Court at Hosur in Krishnagiri District.

Thiru R.Sampath, Additional District Judge, Krishnagiri is transferred and posted as Additional District Judge, Hosur in Krishnagiri District in the said newly sanctioned Court.

HIGH COURT, MADRAS.
DATED: 23.01.2014.

Sd/- P.KALAIYARASAN
REGISTRAR GENERAL